

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 8th March, 2024

No.HCM/A-1/2013-A&E(J)/Vol-I/Pt.I/ 5922 : It is hereby notified to all concerned that, the High Court of Manipur will conduct the Written Examination for recruitment to the 1 (one) post of Manipur Judicial Servie Grade – I at **Imphal**.

Candidates who wish to object to this arrangement are required to submit a written objection to the Registrar General, High Court of Manipur on or before 22nd March, 2024. The letter for objection may be submitted physically or sent via email recruitmentcell.hcm@gmail.com. If no letter/mail is received by the aforesated date, it will be presumed that candidates do not have any objection in conducting the Written Examination at **Imphal**.



(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.
5. The Private Secretary to Registrar General, High Court of Manipur.
6. The System Analyst, High Court of Manipur.
- *He is requested to upload the same in the Official Website of this Registry.*
7. The Superintendent Estt. – II, High Court of Manipur
8. The Guard File/Notice Board/Concerned file.